

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2021				
Court- wise pendency of Cases as on 30.09.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	762	175	937
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	619	217	836
3	Sri Amarendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	140	140
4	Sri Yoginder Pal, ADJ., (Court No. 4), Agartala	826	207	1033
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	167	258	425
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	477	352	829
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	500	376	876
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (Court No.1), Agartala	465	21	486
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (Court No.2), Agartala	500	21	521
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	174	1441	1615
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	118	1935	2053
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	191	1198	1389
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	124	1290	1414
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala	22	1100	1122
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant) , charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),Court No.1, Agartala	13	862	875
16	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 3, Agartala (Vacant) , charge remains with Smti.Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	43	1219	1262
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala (Vacant) , charge remains with Smti Aparajita Singha , JM, First Class-cum-Civil Judge (Jr. Div), Court No. 6, Agartala	39	968	1007
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	33	1460	1493
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	36	1396	1432
Total		5109	14636	19745
Station-wise pendency of Cases as on 30.09.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4132	13908	18040
Total		4132	13908	18040
2	Family Court, Agartala	477	352	829
3	Addl. Judge, Family Court, Agartala	500	376	876
Total		977	728	1705
Grand Total		5109	14636	19745

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2021

Court- wise pendency of Cases as on 30.09.2021

Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	275	110	385
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	303	117	420
3	Smti Sankari Das, Judge, Family Court, Udaipur	220	306	526
4	CJ (Sr. Div) & ASST. SJ., Udaipur, charge remains with Sri Subhra Nath, Chief Judicial Magistrate, Udaipur	202	36	238
5	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Udaipur	61	310	371
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	31	344	375
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	13	425	438
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	438	450
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	26	1406	1432
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	0	53	53
Total		1143	3545	4688
Station-wise pendency of Cases as on 30.09.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	897	1780	2677
2	Amarpur	26	1459	1485
Total		923	3239	4162
3	Family Court, Udaipur	220	306	526
Grand Total		1143	3545	4688

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2021				
Court- wise pendency of Cases as on 30.09.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	739	240	979
2	Sri Uttam Hrish Das, Judge, Family Court, Belonia	128	124	252
3	Sri Sushanta Debbarma, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	82	38	120
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	24	646	670
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	167	514	681
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	54	460	514
7	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	7	185	192
8	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	32	138	170
Total		1233	2345	3578
Station-wise pendency of Cases as on 30.09.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1066	1898	2964
2	Sabroom	39	323	362
Total		1105	2221	3326
3	Family Court, Belonia	128	124	252
Grand Total		1233	2345	3578

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2021				
Court- wise pendency of Cases as on 30.09.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Pal, District and Sessions Judge, Kailashahar	170	121	291
2	Sri Prakash Kumar, Additional District and Sessions Judge, Kailashahar	13	103	116
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	118	187	305
4	Smti Jhuma Datta Choudhury, CJ (Sr. Div) & ASST. SJ., Kailashahar	134	0	134
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	87	1054	1141
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	167	871	1038
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remain with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	50	339	389
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	42	586	628
		781	3261	4042
Station-wise pendency of Cases as on 30.09.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	663	3074	3737
Total		663	3074	3737
2	Family Court , Kailashahar	118	187	305
Grand Total		781	3261	4042

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2021				
Court- wise pendency of Cases as on 30.09.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	442	437	879
2	Judge, Family Court, Dharmanagar, Charge remains with Shri Gautam Sarkar, District & Sessions Judge, Dharmanagar	201	179	380
3	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	212	34	246
4	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	114	358	472
5	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	180	572	752
6	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	70	461	531
7	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	280	281
8	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	6	240	246
Total		1226	2561	3787
Station-wise pendency of Cases as on 30.09.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1018	1862	2880
2	Kanchanpur	7	520	527
Total		1025	2382	3407
3	Family Court, Dharmanagar	201	179	380
Grand Total		1226	2561	3787

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2021				
Court- wise pendency of Cases as on 30.09.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	198	351	549
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	45	113	158
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	166	700	866
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	102	499	601
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	52	162	214
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	162	237	399
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	35	1036	1071
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	65	964	1029
Total		825	4062	4887
Station-wise pendency of Cases as on 30.09.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	518	1712	2230
2	Bishalgarh	262	2237	2499
Total		780	3949	4729
3	Family Court , Sonamura	45	113	158
Grand Total		825	4062	4887

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2021				
Court- wise pendency of Cases as on 30.09.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Khowai,	192	295	487
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	96	98	194
3	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	63	61	124
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	19	894	913
5	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	49	805	854
6	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	28	916	944
Total		447	3069	3516
Station-wise pendency of Cases as on 30.09.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	351	2971	3322
Total		351	2971	3322
2	Judge, Family Court, Khowai	96	98	194
Grand Total		447	3069	3516

Dhalai District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2021

Court- wise pendency of Cases as on 30.09.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Ambassa	64	147	211
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Ambassa	29	119	148
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	18	14	32
4	Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa charge remains with Shri Satyajit Das, CJM-cum-Civil Judge (Sr. Div), Ambassa	1	0	1
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	75	108	183
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	7	119	126
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	102	160	262
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	200	204
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	34	293	327
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	9	220	229
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	6	108	114
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra	0	30	30
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	1	63	64
Total		350	1581	1931

Station-wise pendency of Cases as on 30.09.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	176	493	669
2	Kamalpur	140	653	793
3	Longtharai Valley	15	328	343
4	Gandacherra	1	93	94
Total		332	1567	1899
5	Family Court, Ambassa	18	14	32
Grand Total		350	1581	1931

District-wise pendency of Civil and Criminal Cases as on 30.09.2021

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	5109	14636	19745
2	Gomati Judicial District, Udaipur	1143	3545	4688
3	South Tripura Judicial District, Belonia	1233	2345	3578
4	Unakoti Judicial District, Kailashahar	781	3261	4042
5	North Tripura Judicial District, Dharmanagar	1226	2561	3787
6	Sepahijala Judicial District, Sonamura	825	4062	4887
7	Khowai Judicial District, Khowai	447	3069	3516
8	Dhalai Judicial District, Ambassa	350	1581	1931
Total		11114	35060	46174